

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Ram Janma Prasad S/o Lt. Sh. Chhitanu Roy, EC- 3356	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	PS to the undersigned.
2.	Sh. Dolif Vikas S/o Sh. Ashok Kumar EC- 61616188	PA in the Court of undersigned.	PA in the Court of Sh. Viprav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.
3.	Sh. Ashish Kumar Das S/o Sh. P. C. Das EC-55422067	PA in the Court of Sh. Viprav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
4.	Sh. Parmod Kumar S/o Sh. Awdesh Kumar EC-34429146	PA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi.	PA in the Court of Ms. Preeti, MM (Mahila Court-01), North District, Rohini Courts, Delhi.
5.	Ms. Santosh D/o Sh. Surender EC- 76111165	PA in Court of Sh. Jitender, MM-01, North District, Rohini Courts, Delhi.	PA in Court of Sh. Vinod Joshi, MM-05, North District, Rohini Courts, Delhi.
6.	Ms. Sheela W/o Sh. Sawant Khatri EC-97099282	Asstt. Ahlmad/JA in the Court of Sh. Raj Kumar, ADJ-02, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/GJ (North), Rohini Courts, Delhi.
7.	Sh. Shiv Kumar S/o Sh. Jai Pal EC-43971005	Asstt. Ahlmad/JJA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/GJ, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the Court of Sh. Raj Kumar, ADJ-02, North District, Rohini Courts, Delhi.
8.	Ms. Yogita Bala Lohia W/o Sh. Sundeep Rai EC-40983864	Asstt. Ahlmad/JJA in the Court of Ms. Neeti Suri Mishra, ACMM, North District, Rohini Courts, Delhi.	JJA in Office Pool, North District, Rohini Courts, Delhi.
9.	Sh. Sandeep Khatri S/o Sh. Randhir Singh EC-53145729	Asstt. Ahlmad/JJA in the Court of Sh. Virender Singh, CMM, North District, Rohini Courts, Delhi.	JJA in Copying Agency, North District, Rohini Courts, Delhi.

- Note:-1. The above named officials are hereby stand relieved from their respective place of posting & further directed to join their transferee stations forthwith.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rules.

(SEEMA MAINI)

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 22048-22090 F2N(2)/Admn./T&P/(North)/RC/2023

Dated, Delhi the 01/07/2023

Copy forwarded for information and necessary action :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, North District, Rohini Courts, Delhi.
7. Official concerned, North District, Rohini Courts, Delhi.
8. Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. Web-Site, Computer Committee, Rohini Courts, Delhi.
10. Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
11. Facilitation Center, Rohini Courts, Delhi.
12. Record Officer, (RTI), North District, Rohini Courts, Delhi.
13. Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
14. Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. Personal Office of the undersigned.

Quairi

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

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